

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.08.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App(AT) No 66/2022 & IA No 712/2022	K. Vaidyalingam V S. K. Ganesan With	Hari Shankar Mani	
2.	Company Appeal(AT) No 67/2022 & 713/2022	K. Vaidyalingam V SK Ganesh With	Hari Shankar Mani	
3.	Company Appeal(AT) No 68/2022 & IA No 714/2022	K. Vaidyalingam V SK Ganesh With	Hari Shankar Mani	
4.	Company Appeal(AT) No 69/2022 & IA No 715/2022	K. Subramani V SK Ganesh With	S.M.Vivekanandh	Manjula Devi For Caveator
5.	Company Appeal(AT) No 70/2022&IA No 716/2022	K. Subramani V S. K. Ganesan With	S.M.Vivekanandh	Manjula Devi For Caveator
6.	Company Appeal(AT)No 71/2022&IA No 717/2022	K. Subramani V S. K. Ganesan With	S.M.Vivekanandh	
7.	Company Appeal(AT)No72/2022&IA No 718/2022	K.Subramani V SK Ganesh and 6 Ors With	S.M.Vivekanandh	
8.	Company Appeal(AT) No 73/2022&IA No 719/2022	K. Vaidyalingam V S. K. Ganesan With	Hari Shankar Mani	
9.	Company Appeal(AT)No 74/2022& IA No 720/2022	C GOPAL V S.K. Ganesh With	Ananth Merathia	
10.	Company Appeal(AT)No 75/2022 &IA No721/2022	C GOPAL V S.K. Ganesh With	Ananth Merathia	
11.	Company Appeal(AT)No78/2022&IA No 726,727/2022	S. Arun V SK Ganesh With	S.M.Vivekanandh	Manjula Devi For Caveator
12.	Company Appeal(AT) No 80/2022& IA No 730/2022	K. Subramani V SK Ganesh	S.M.Vivekanandh	

13.	Company Appeal(AT) No 57/2022	Dr. Vandana Parvez V Kotak Mahindra Trusteeship Services limited	Dr. Vandana Parvez Party in person	
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For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Company Appeal(AT)(Ins) No 308/2022 & IA No 647/2022	Kalisp Realty Private Limited V Frontline Printers Private Limited	Roshan Atiq M	
15.	Company Appeal (AT)(Ins)/251/2022& IA No 258/2022	Eera Investments V M R Pro Tech Pvt Ltd	Avinash Krishnan Ravi	
16.	Comp App (AT)(CH)(Ins) No. 347/2021 IA No. 719,720,721 & 722/2021	Central Board of Trustees V Rajendran PR, RP	K. Ramu R. Vishnu	Vipin Warriar
17.	Comp App (AT)(CH) No. 8/2022 IA No. 67/2022	Servocraft HR Solutions P Ltd & 3 Ors V M.G. Helen & 2 Ors	K.R. Hariharan K. Sreedharan	S. Ravi Caveator for R1 Vijayan R4
18.	Comp App (AT)(CH)(Ins) No. 171/2022	Employees Provident Fund Organization V G Madhusudanan Rao With	M.S.Viswanathan	Madhusudan Rao
19.	Comp App (AT)(CH)(Ins) No. 172/2022	Employees Provident Fund Organization V G Madhusudanan Rao	M.S.Viswanathan	Madhusudan Rao

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT)(INS) No.9/2021 IA NO 26/2021, IA NO 485/2021, IA NO 83/2022	Ashok Sachdev V Call Express Construction (India) Private Limited	Alishan Naqvee	Jayant Gaurav Chatterji
21.	Comp. App (AT)(CH)(Ins) No.40/2021& IA.No.91,92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan& 2 Ors	PranavaCharan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1- R3
22.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	SumitBinani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of RaigarhChampa Railway Infrastructure P Ltd &Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. Asst Registrar -PH No.: 044-2888 0504

2. For VC Link - nclatchennai@gmail.com